## (e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) As per a study commissioned by the Medical Council of India, the cost of medical education per student ranges from Rs. 74,000/- to Rs. 1.78 lakhs per annum at undergraduate level and Rs. 71,000/- to Rs. 1.46 lakhs per annum at postgraduate level in Government medical colleges. The fee being charged for these courses from the students is very nominal.

(c) The number of doctors gone abroad during the last 3 years is as under :

1993	5,989
1994	Figures not compiled

1995 Figures not compiled

(d) and (e) The Central Council of Health and Family Welfare has resolved that rural posting for a specific period be made compulsory and a pre-requisite before admission to postgraduate courses.

[English]

## **Double Passport**

219. SHRI KODIKUNNIL SURESH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some case of possession of double passport by Indians have come to the notice of the Government;

(b) if so, the total number of double passports found so far;

(c) whether any action has been taken against those people; and

(d) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL ) : (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the House.

(c) and (d) Yes, Sir. Show cause notices are issued to the applicants holding double passports. In cases where violation of provisions of the Passport Act, 1967 has been established, passports have either been impounded or revoked under Section 10 (3) (b) of the said Act with an advice to the applicant to appeal to the Chief Passport Officer in case they seek restoration of passport facilities.

## **Cauvery Water Dispute**

220. SHRI M. SELVARASU : SHRI V.V. RAGHAVAN : SHRI K.H. MUNIYAPPA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the fifth round of confabulations between Karnataka and Tamil Nadu, which was held during the first week of January 1997 regarding sharing of Cauvery water, has again failed;

(b) whether there is a proposal for allocation of water on a percentage basis to facilitate the proportional distribution of water during a surplus or distress year;

(c) if so, the response of the Union Government in this regard;

(d) whether Union Government propose to hold a meeting of the representatives of farmers of both the States to find an ultimate solution; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No agreement could be reached between the Chief Ministers of Karnataka and Tamil Nadu on the issue of sharing of Cauvery waters in the meeting held on 5th January, 1997 at Chennai.

(b) No such proposal has been received from the Governments of co-basin states.

(c) Does not arise.

(d) and (e) The dispute is under adjudication with the Cauvery Water Disputes Tribunal and the basin States are participating in the proceedings of the Tribunal.

[Translation]

## Effect of Pesticides on Pregnancy

221. SHRIMATI SHEELA GAUTAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the pesticides are creating pregnancy related abnormalities among women;

(b) if so, the details thereof and the reasons therefor;

(c) whether the present laws in regard to pesticides are strictly implemented in the country;

(d) if not, the reasons therefor; and

(e) the remedial measures taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Information is being collected and will be laid on the table of the House.

(c) to (e) The import, manufacture and use of pesticides are regulated under Insecticides Act, 1968 and Preamble of this Act emphasises the need to prevent the risk on human beings, animals and matters connected therewith. Under Section 5 of the said Act, a Registration Committee has been constituted which *inter alia* registers pesticides for use